

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2290/2024

JIJO C GEORGE

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.  
FOR ADMISSION

Respondent(s)

IA No. 18929/2024 - EXEMPTION FROM FILING O.T.

IA No. 140345/2024 - EXEMPTION FROM FILING O.T.

IA No. 28468/2024 - EXEMPTION FROM FILING O.T.

IA No. 18932/2024 - EXEMPTION FROM FILING O.T.

IA No. 18931/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 235381/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 93811/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 140344/2024 - VACATING STAY

Date : 23-09-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Mr. S. Nagamuthu, Sr. Adv.  
Mr. Atul Shankar Vinod, AOR

For Respondent(s) Mr. Vishwajit Singh, Sr. Adv.  
Mrs. Mona K. Rajvanshi, AOR  
Mr. Anurag Kashyap, Adv.

Mr. Adarsh Upadhyay, AOR  
Mr. Aman Pathak, Adv.  
Ms. Pallavi Kumari, Adv.  
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 11<sup>th</sup> December, 2024.

(ASHA SUNDRIYAL)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
COURT MASTER (NSH)